

DIVISION BENCH
COURT - I

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/69(KB)2023
IA(I.B.C)/331(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	INDIAN BANK VS AKHILESH KOTIA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Santosh Kr.Roy, Adv.] For the Financial Creditor
Ms.R.Sanyal, Adv.]
Ms.Zeba Khan,Adv.]
Ms.Muskan Saha, Adv.]

Ms.Manju Bhuteria, Adv.] For Personal Guarantor
Ms.Namrata Basu, Adv.]

Mr. P.P.Bishwal, Adv.] For the RP
Mr.Sanjit Kr. Nayak,RP] in person

ORDER

1. Ld.Counsel for the parties present.
2. Pleadings are complete.
3. Post the matter on **31/07/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)

PJ